- 6. Main Line Electric Multiple Unit services are proposed to be introduced on the following sections:
- (i) Panipat-Ambala
 - (ii) Dahod-Ratlam
 - (iii) Anand-Godhra
 - (iv) Nagpur-Badnera
- 7. Diesel Multiple Unit/Push Pull/Air brake shuttle services are proposed to be introduced on the following sections:
 - (i) Amritsar-Pathankot
 - (ii) Vijayawada-Narsapur
 - (iii) Satna-Rewa
 - (iv) Satna-Manikpur
 - (v) Ahmedabad-Mehsana-Abu Road
 - (vi) New Jalpaiguri area
 - (vii) Shoranur-Nilambur
 - (viii) Cuttack-Paradeep (ix) Katihar-Mansi-Barauni
- (b) An additional 2nd class unreserved coach is being
- provided on 6039/6040 Madras-Varanasi Express and 6043/6044 Madras-Patna Express from 1-10-1996. In addition, one 2nd class unreserved coach will be provided between Pathankot and Barkakana on 8101/8102 Muri Express from October 1996.

Besides restoring 3039/3040 Delhi-Howrah Janta Express, the frequency of 5209/5210 Amritsar-Barauni Jansewa Express is also being increased from biweekly to triweekly from October 1996 thereby substantially increasing the unreserved accommodation for passengers.

[English]

Stoppage at Mulanthuruthy

3949. SHRI P.C. THOMAS: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it has been decided to provide a stoppage of Vanchind or Venad Express running through Kerala at Mulanthuruthy;
 - (b) if so, whether it has been implemented; and
- (c) if not, the reasons therefor and the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

- (b) Does not arise.
- (c) It is not commercially justified.

Sub Standard Fertilizer

3950. SHRI KRISHAN LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state :

- (a) whether nearly 14,000 tonnes to urea-imported for Hindustan Lever involving National Fertilizers Limited has been found sub-standard and harmful for the crop:
- (b) if so, the name of the country from which the urea has been imported;
- (c) whether any enquiry has been conducted in this regard;
- (d) if so, whether the report of the inquiry has been submitted to the Government; and
 - (e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) Out of the total material discharged from vessel 'Sea Venus' at Sagour Port and subject to quality check, 6514 MTs of Urea was found to meet the quility specifications as prescribed in the Fertilizer-(Control) Order (FCO) 1985. The balance 11.736 deficient in particle size.

- (b) This consignment of urea was imported from Romania.
- (c) to (e) Based on the findings of the Regional Fertilizer Control Laboratory, Kalyani, which conducted the quality check, the distribution to farmers of the entire quantity declared non-standard was stopped. Separately, M/s. National Fertilizers Ltd. (NFL) have been, in accordance with the prescribed guidelines, issued notice for imposition of penalty for the deviation in particle size.

Milk Powder

3951. SHRI B.L. SHARMA 'PREM': Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the milk powder is being imported in the country from the foreign suppliers by the Government and private agencies:
- (b) if so, the names of supplier countries/agencies and the quantum imported during each of the last three years;
 - (c) the reasons therefor; and
- (d) the measures taken to ensure that the imported milk powder is of the requisite standard quality?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF